

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2699
ANSWERED ON:23.07.2009
PATENTED MEDICINES FOR EXPORT
Dharmshi Shri Babar Gajanan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is considering to allow its drugs companies to manufacture patented medicines for export to poor countries;
- (b) if so, the detail thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI SRIKANT KUMAR JENA)

(a): At present Central Public Sector Undertakings under the administrative control of this Department do not manufacture patented drugs and there is no proposal under consideration to allow these companies to manufacture patented drugs for export to poor countries. However, the Indian Patent Act contains provisions which allow drug companies to manufacture patented medicines for exports.

(b) & (c): In view of reply to (a) above, does not arise.